

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020 /15TH VAISAKHA, 1942

W.P. (C) .TMP No.303 OF 2020

PETITIONER:

1. Kannur Jilla Crusher Quarry Association,
Sreekandapuram Meghala, Sreekandapuram P.O,
Sreekandapuram, Kannur- 670631 represented by
its President, Anil K Joseph_s/o Joseph,
Kuzhithodu House, Chembamthodi, Karayathumchal,
Kannur, Pin- 670 631.
2. M.P Hassan, Sajnar House, s/o Aboobacker,
aged 58 years, Malappattam P.O, Sreekandapuram,
Kannur- 670631
3. M Prazad, s/o M Kunjiraman, aged 59 years,
Lakshmi, Kolathuvayal, Anchampeedika, Kannur- 670631
4. T.V Krishnan, s/o Krishnan Maniyani,
aged 67 years, Thazhathuveetil house,
Karingalkuzhi, Kolacheri P.O, Kannur - 670601
5. Javid E P, aged 38 years, S/o Moideen V.P,
Shanthi Mahal, Chekkikulam P O,
Kannur DistricExt.- 670 592.

By Advs. Alex M. Scaria
Saritha Thomas

RESPONDENTS:

1. State of Kerala, Represented by Secretary to
Department of Local Self Government Institution,
Secretariat, Government Press P O,
Thiruvananthapuram- 695 001.
2. Secretary to Law Department, Government Secretariat,
Government Press P O, Thiruvananthapuram- 695 001.

3.The Sreekandapuram Municipality,Reprsented by its
Secretary, Kannur -670631.
E mail ID- skpm.gov@gmail.com

4.The Secretary, Sreekandapuram Municipality,
Kannur - 670631.
E mail ID- skpm.gov@gmail.com

BY GOVERNMENT PLEADER SMT.B.VINITHA

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 05.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

O R D E R

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Dated this the 5th day of May, 2020

Avoid.

Post on 08.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

ncd

APPENDIX

PETITIONER' S EXHIBITS

ExhibiExt.-P1- True copy of the advertisement appeared in Part IV of the Gazette in the Kerala Gazette dated 05/09/2012

ExhibiExt.-P2- True copy of the relevant page in respect of the meeting of the Municipality Council held on 29/01/2019.

ExhibiExt.-P3- True copy of the postal receipt evidencing the sending of applications by the 2nd petitioner

ExhibiExt.-P3 (a)- True copy of the postal receipt evidencing the sending of applications by the 3rd petitioner

ExhibiExt.-P3 (b)- True copy of the postal receipt evidencing the sending of applications by the 4th petitioner

ExhibiExt.-P3(c)- True copy of the postal receipt evidencing the sending of applications by the 5th petitioner

ExhibiExt.-P4- True copy of the proof of payment by Bankers Cheque submitted along with the renewal application by the 2nd petitioner

ExhibiExt.-P4(a)- True copy of the proof of payment by Bankers Cheque submitted along with the renewal application by the 3rd petitioner

ExhibiExt.-P4(b)- True copy of the proof of payment by Bankers Cheque submitted along with the renewal application by the 4th petitioner

ExhibiExt.-P4(c)- True copy of the proof of payment by Bankers Cheque submitted along with the renewal application by the 5th petitioner